

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2638
ANSWERED ON:17.08.2011
RESERVATION IN KVS
Bhaiya Shri Shivraj

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is contemplating to provide reservations other than the existing reservations in Kendriya Vidyalayas (KVs) for those students who belong to the categories of Below Poverty Line, Antyodaya Anna Yojana (AAY), handicapped or rural areas;
- (b) if so, the details thereof and the time by which it is likely to be done; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. D. PURANDESWARI)

(a) & (b) The Kendriya Vidyalaya Sangathan (KVS) has already been providing reservation as per Right to Education Act 2009, to the children belonging to disadvantaged group and the weaker section of the society. These include the children belonging to Scheduled Caste, the Scheduled Tribe, the social and educationally backward class or such other group having disadvantage owing to social, cultural, economical, geographical, linguistic, gender or such other factors, as may be specified by the appropriate Government by notification. The Kendriya Vidyalayas are placed under specified category of schools under Section 2(p). Such schools are obliged to grant admission in Class I to the extent of 25% of class strength to the children belonging to weaker section and disadvantaged group in the neighborhood and provide free and compulsory elementary education till its completion. This has been implemented in KVS from the Academic Session 2010-11.

(c) Does not arise.